

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-37/2013/5604/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Sanjeev Kumar Sharma  
Special Judge, C.B.I. & NIA  
Assam, Guwahati.

Dated Guwahati the <sup>th</sup> 29 June, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. SPL/CBI/01-23/181, dtd. 13.06.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **three days casual leave on 18.06.2024, 19.06.2024 and 20.06.2024**. The Special Judge, CBI, Addl. CBI Court No. 2, and in his absence, the Special Judge, CBI, Addl. CBI Court No. 3 will be in charge of your Court and Office during your absence.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-37/2013/5605-5606(A)/A, dated , 29-06-24**

Copy forwarded for information to:

1. The Special Judge, CBI, Addl. CBI Court No. 2, Chandmari, Guwahati.
2. The Special Judge, CBI, Addl. CBI Court No. 3, Chandmari, Guwahati.
- ✓ 3. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
